

List of Speakers

S.No.	Technical Sessions	Topic	Penalists	Organization
1	Session - 1	Translating RTI into Citizen Welfare - the expanding horizons in Digital India	<p>Shri Sanjay Kothari, IAS Secretary (P)</p> <p>Shri J.S. Deepak, IAS Secretary</p> <p>Shri R Chandrasekhar, President</p> <p>Shri Ram sewak Sharma Chairman</p>	<p>DoPT, North Block, New Delhi</p> <p>Department of Electronics & IT, Government of India New Delhi.</p> <p>NASSOCOM, Teen Murti Marg, Chanakyapuri, New Delhi</p> <p>TRAI, New Delhi</p>
2	Session - II	Rationalizing the nature and scope of the Act; gaps; implications for use and misuse	<p>Shri Wajahat Habibullah, Former Chief IC</p> <p>Prof. M.S. Acharyulu, Information Commissioner</p> <p>Shri Satyanand Mishra Former Chief IC</p> <p>Shri B. Ashok, CMD</p> <p>Prof. N. R. Madhava Menon</p>	<p>Central Information Commission, New Delhi.</p> <p>Central Information Commission, New Delhi</p> <p>Central Information Commission, New Delhi</p> <p>Indian Oil Corporation Ltd., Sadiq Nagar, New Delhi.</p> <p>Legal Educator</p>
3	Session - III	The RTI Act seeks a 'Practical regime'; are we doing enough for transparency in governance	<p>Shri Yashovardhan Azad, Information Commissioner</p> <p>Shri D.R., Kaartikeyan Former Director</p> <p>Shri A.K. Jain</p> <p>Ms. Anjali Bhardwaj</p>	<p>Central Information Commission, New Delhi</p> <p>CGG, Hyderabad</p> <p>Member , CBDT</p> <p>Social Activist</p>
4	Session -IV 17-10-2015	Privacy in times of RTI	<p>Justice A.P. Shah</p> <p>Shri A.N. Tiwari, Former CIC</p>	<p>High Court</p> <p>Central Information Commission</p>

			Shri Ashwani Lohani CMD Shri Venkatesh Nayak	Air India, Airlines House, New Delhi. Social Activist
5	Session - V	Making RTI work better experience from the States	Shri Serjius Minj SCIC Shri H.S. Das CIC Dr. Siby Mathews, SCIC Shir G.R. Sufi, SCIC Shri A.K. Jain, Information Commissioner Dr. Varre Venkateshwarlu Information Commissioner	SCIC, Chattisgarh SIC, Assam SIC, Kerala SIC, J&K SIC, Maharashtra SIC, AP